

Shrimati Renu Chakravartty: I was asking whether the police has really got a proper training in traffic control. For example, in Delhi, at the moment, they are having some traffic rules and we see the ridiculous way of having policemen posted at every 5 ft. and the result is that as soon as they are withdrawn, the traffic rules are immediately violated.

Shri Raj Bahadur: They are given training. So far as the other parts of the question are concerned, I would say, this is in order to have some sort of a strict and concentrated type of traffic control that these measures have been taken.

Shri Daji: Has it come to the notice of the Government that a large number of accidents and traffic rules violations take place through the media of cars bearing diplomatic immunity numbers against which we cannot do anything and, if so, may I know what steps the Government has taken to see that the diplomatic cars do not violate the traffic rules?

Shri Raj Bahadur: I cannot say that a large number of accidents occurring are largely due to the diplomatic cars. They may also be involved, but the exact number, I think, should constitute a very small percentage.

Shri Daji: My question was, what has the Government done to see that the traffic rules are not violated by them.

Mr. Speaker: It is not admitted.

Shrimati Renu Chakravartty: It has come in papers.

श्री राम सेवक यादव : क्या मंत्री महोदय बतलाने की कृपा करेंगे कि दिल्ली में जो दुर्घटनाएँ होती हैं उन में इजाफे की दर क्या है ?

अध्यक्ष महोदय वह तों बतला दिया है ।

Next Question.

Shri Raj Bahadur: I could not get it.

अध्यक्ष महोदय : मैंने तो अंगला सवाल पुकार दिया है ।

Fisheries Operatives Training Institute

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*583. { **Shri A. K. Gopalan:**
Shri Vasudevan Nair:
Shri Warrior:
Shri Ramachandra Ulaka:

Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made in setting up of the Fisheries Operatives Training Institute at Cochin; and

(b) when the Institute is expected to start functioning?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) Government have since finalised the scheme for the establishment of a Training Institute for Fisheries Operatives and appointed an Officer on special duty with effect from the 4th July, 1963 for attending to the preparatory work such as remodelling and renovation of the buildings made available by the Government of Kerala for housing this Institute, installation of electric and water facilities, procurement of furniture and equipment, recruitment of teaching as well as administrative staff, arrangement of boarding and lodging for the trainees, etc.

(b) The Institute is expected to start functioning early in 1964.

Shri A. K. Gopalan: May I know what was the cause of so much delay?

Shri A. M. Thomas: This was approved by the Ministry of Finance only in February, 1963 and we took steps after that. An Officer on special duty was appointed on 4th July, 1963. Now the building has to be renovated and certain remodelling has to be done

and the necessary staff has to be appointed and then there will be selection of trainees. We have addressed the various State Governments to nominate their candidates.

Shri A. K. Gopalan: What is the strength of the Institute and also what are the criteria for the selection of fisheries operatives.

Shri A. M. Thomas: Its strength would be about 42 trainees. We have addressed the various State Governments on this stating that the minimum qualification is school leaving certificate and that the children of fishermen who are really engaged in fisheries may be selected.

Shri Vasudevan Nair: May I know what is the total outlay of this project?

Shri A. M. Thomas: This plot and the building has been placed at our disposal by the Kerala Government. So, there would not be much investment. It is not possible now to say what is the total investment on that score.

Shri P. Kunhan: May I know whether any preference has been given to the fishermen community?

Shri A. M. Thomas: I have already said that candidates from the fishermen community will be given preference.

Shri P. Kunhan: What is the percentage?

Shri A. M. Thomas: There is no definite percentage that has been fixed. We have addressed the various State Governments stating that the minimum qualification is school leaving certificate and that the children of fishermen may be given preference in the matter of selection.

Shri Maniyanganadan: May I know the number of trainees?

Shri A. M. Thomas: As I said, it is 42.

Shri Ramachandra Ulaka: May I know the nature and extent of assistance offered by Norway for this Institute and under what terms and conditions?

Shri A. M. Thomas: We intend to start this Institute with the collaboration of the Indo-Norwegian Foundation.

श्री सरजू पांडेय : मैं यह जानना चाहूँगा कि क्या इस तरह की योजनाएँ दूसरे राज्यों के लिये भी बनाई गयी हैं ?

Shri A. M. Thomas: This will be with the help of the Norwegian Foundation.

Movement of Coal

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*586. { **Shri Sidheshwar Prasad:**
Shri P. E. Chakraverti:
Dr. Mahadeva Prasad:

Will the Minister of Railways be pleased to state:

(a) whether a decision to work out and speedily implement an operational plan to promote intensive movement of coal was adopted in May, 1963 in consultation with the representatives of the concerned Ministries;

(b) the extent to which the programme for improving the loading facilities will be implemented in different phases;

(c) whether specific proposals for strengthening the assisted and private sidings have been formulated; and

(d) whether the Zonal Railways have initiated action to strengthen Railway sidings?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No new operational plan to promote the intensive movement of coal was adopted in May, 1963. However, a revised pattern of coal distribution was introduced from 1-2-63, whereby about 78 per cent of